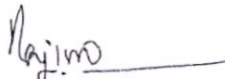


Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Notification
Srinagar, the 17th of August, 2022.

S.O. 381 :- In exercise of the powers conferred by section 59 of the Prisons Act, 1894 and all other powers enabling it in this behalf and in supersession of SRO-233 dated 06.07.2000, the Government hereby notifies the Prison Manual, 2022 for the Superintendence and Management of prisons in the Union Territory of Jammu and Kashmir forming annexure to this notification.

By order of the Government of Jammu and Kashmir.


(Raj Kumar Goyal) IAS
Financial Commissioner/
(Additional Chief Secretary)
Home Department

Copy to the:

1. Ld. Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Health & Medical Education Department.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. Director General of Police, J&K.
5. Director General of Police (Prisons), J&K.
6. Principal Secretary to the Government, General Administration Department.
7. Director General of Prosecution, J&K.
8. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
9. Director Archives, Archaeology and Museums.
10. Private Secretary to the Chief Secretary.
11. Private Secretary to the Financial Commissioner (ACS), Home Department.
12. General Manager, Government Press, Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
13. I/C web site, Home Department.

Copy also to the:

1. Additional Secretary (JKL), Ministry of Home Affairs, GoI.
2. Registrar General, High Court of J&K & Ladakh.

(Qazi Irfan) KAS
Additional Secretary to the Government